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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.32/ BB/2017	-	For Hearing	Rule-6 of I&B	IL&FS Engineering & Constructions Company Ltd. Vs Nandi Engineering Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	POORNIMA HATTI 9900017012	Applicant IL & FS	
	VIDUR NAIR 9986645312	Respondent	

Counsel for petitioner is present. Counsel for respondent is also present. Both the counsels reported that the matter may likely to be compromised between the parties and requested adjournment.

List it on 27.10.2017 for reporting settlement or, in case settlement is not reached, to proceed with the enquiry.


MEMBER (J)


MEMBER (T)